

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 209
187/252/ND/2020

IN THE MATTER OF:

M/s. J.M. Tech Solutions Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 23.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

**:Mr. Ashutosh Kumar Mishra,
Advocate**

For the ROC

:Mrs. Sweety Khattar, AROC

For the Income Tax Department

**:Mrs. Vibhooti Malhotra and Mr.
Shailendra Singh, Advocates.**

ORDER

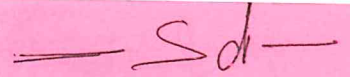
Heard the submissions made by the ld. Counsel for the appellant and also AROC and Mr. Shailendra Singh, Advocate for the Income Tax Department.

CA No. 794 of 2020

Company Application No. 794 of 2020 is dismissed and order in this main matter bearing No. 187/252/ND/2020 is reserved.



Member (T)



**(P.S.N. Prasad)
Member (J)**